

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF LAND RESOURCES

LOK SABHA
UNSTARRED QUESTION NO. 1480
TO BE ANSWERED ON 24.11.2016

Review of Bhoodan Land

†1480. ADV. CHINTAMAN NAVASHA WANAGA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has taken any review regarding Bhoodan land in the country;
- (b) if so, the details thereof;
- (c) whether the purpose of the donation for Bhoodan stands defeated; and
- (d) if so, the action taken by the Government to restore the land to donors?

ANSWER

MINISTER OF STATE FOR RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) to (d): As per Entry 18 and Entry 45 of List II (State List) of the Seventh Schedule of the Constitution, the subject of 'Land' and its management falls in the jurisdiction of States.

Land under Bhoodan is managed by States.

Information on land donated and distributed etc. under Bhoodan is not regularly maintained and updated centrally in Department of Land Resources.
